NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/3/2016

NAME OF THE PETITIONER(S)

:Sadayaramanujam G., and 2 others

NAME OF THE RESPONDENT(S)

:GGN Spinning Mills (P) Limited and 1 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Sushma Harini A

Coursel for Petitioner

1. 06/10/16

2. A.m. Siridhormen Rep. 8h. R. Sankaran arayman

Converd for Despudets 1-3

Ambor

ORDER

Ms A Sushma Harini, counsel for petitioner present. Shri A M Sridharan, counsel for R1 to R3 present. Counsel for petitioner reported that they have filed a petition for bringing LRs of the deceased R2 and counsel for the respondents prayed time for filing counter. At request time extended. Put up on 26.10.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)